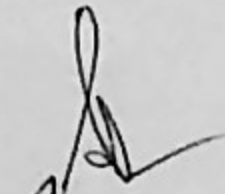
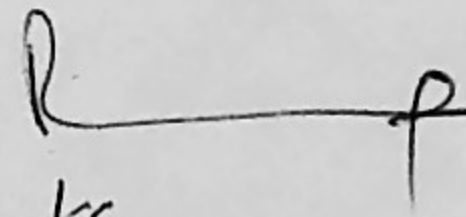


08.11.2000 Hon. Mr. Justice R. R. K. Thiruvelli, VC
Hon. Mr. S. Dayal, A.M.

Shri V. N. Singh, applicant
 has appeared in person and submitted
 that he does not want to press this
 application and it may be dismissed
 as not pressed. Shri Prashant Mathur
 has no objection. The application is
 accordingly dismissed as not pressed.
 No order as to Costs.


 A.M.


 VC

lw,